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MCRC-30068-2025

IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SUBODH ABHYANKAR ON THE 6th OF AUGUST, 2025

MISC. CRIMINAL CASE No. 30068 of 2025

REHAN

Versus

THE STATE OF MADHYA PRADESH

Appearance:

Shri Subodh Choudhary - Advocate for the applicant.

Shri K K Tiwari- GA appearing on behalf of Advocate General[r-1].

<u>ORDER</u>

- 1] Counsel for the applicant prays for withdrawal of this second bail application filed under Section 483 of Bharatiya Nagarik Suraksha Sanhita 2023 with liberty to renew prayer after the complainant is examined in the trial Court.
 - 2] Prayer is allowed.
- 3] Accordingly, the present application stands dismissed as withdrawn with the aforesaid liberty.

(SUBODH ABHYANKAR) JUDGE